

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2035  
ANSWERED ON:21.07.2004  
NOMINATION OF KENDRIYA BHANDAR AS AUTHORISED AGENCY  
Singh Shri Prabhunath

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the then Government failed to provide good governance in the running of the Kendriya Bhandar ;
- (b) if so, whether the Government nominated Kendriya Bhandar as the only authorized agency in 1981 to supply stationery and other items ;
- (c) if so, the way the Government proposes to deal with the situation that has been created due to mismanagement, lack of proper governance and rampant corruption etc. that has crept into the Kendriya Bhandar;
- (d) whether there is any proposal to withdraw the Government order authorizing Kendriya Bhandar to supply stationery and other items to Government Departments and to create a separate department for supplying stationery and other items involving several hundred crores of rupees per annum; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): The O.M. dated 14.7.1981 made it incumbent on all Government Departments, Offices etc. to purchase stationery and other items from Kendriya Bhandar. These orders were subsequently extended to cover NCCF and Super Bazar.
- (c): Complaints, as and when received, are investigated and corrective action taken.
- (d) & (e): The O.M. dated 14.7.1981 is presently under review.